## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 90 OF 2017**

Dated: 29th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bihar State Power Transmission Co. Ltd. & Anr. ... Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand

Ms. Aparajita Upadhyay Mr. Mukesh Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

Mr. C.K. Rai

Mr. Umesh Prasad for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt